

Principal, Class-I (Government Arts, Science, Commerce and Law Colleges) Recruitment Rules, 2005

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Principal, Class-I (Government Arts, Science, Commerce and Law Colleges) Recruitment Rules, 2005

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India and in supersession of all the existing rules made in this behalf, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of the principal, Class I, in the Government Arts, Science, Commerce and Law Colleges, Gujarat Education Service (Collegiate Branch), namely:-

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